

F.No. 01(03)/Roster/CESTAT/2024
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.05.2024

ORDER NO. 67 of 2024

Hon'ble President is pleased to partially modify the roster order no. 53 of 2024 for **CESTAT, New Delhi on 26.06.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 26.06.2024	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Part Head Matters: C/51482/2022 Mittal Impex vs. CC, New Delhi
		C/51457/2022 Dinesh Kumar Verma vs. CC, New Delhi
		C/52216/2022 M/s. Shigura Devices & Systems Pvt. Ltd. vs. CC, New Delhi

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, New Delhi /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar